PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)

Name of officer (In full) Digvijay Singh

Date of Birth 08/12/1981

Present post held Civil Judge Class - II Saja Distt. Bemetara

Immovable Property

Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1	2	3 .	4	5
(2) District Bilaspur Teh. Kota. Vill. Karma	–	Kh. No. - 120/2 Ar. 0.405 1/6 P.H.M. 412	Digvijay Singh	Purchased on 01/10/08 from Krishna Singh, Village Karma
(3) District Bilaspur, Teh. Kota Vill. Karma	–	Agricultural Land P.H. No. 0004 Kh. No. 124/1, 149/9, 168/1, 269/1, 277/1, 286/3, 329/1, 335/2, 338/2/2, 338/2/2 383/2 453/2 Ar. 3.930 Ht.	Digvijay Singh Vidya Sagar	Ancestral.

11/01/13

PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)

Name of officer (In full) .....

Date of Birth .....

Present post held .....

Immovable Property

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1	2	3	4	5
(1) Teh. & District Raiper	Residential House Kh. No. 294/06 Area 1512 Sq. ft. 316, Vinayak Enclave Anand Nagar, vill. Telibandha, Sahid Veer Narayan ward Raiper.		Digvijay Singh & Vidya Sagar Singh (Brother)	Ancestral

Movable Property (Valued Above 25,000/- of Rs.)
Name of Articles
(1) Two wheeler – Rs. 50,000/- at the time of purchase (2) Four wheeler – Rs. 5,25,000/- at the time of purchase.

Jewellary (Lump Sum)
Jewellary (Worth Rs.)
(1) Gold Jewellery worth Rs. 70,000/- Approx.

Shares/Debentures	
Name of issuing Company 1	Nos. of Shares 2
-	-

Life Insurance Policy & Others	
Name of issuing Company 1	Amount 2
(1) Life Insurance Corporation of India	(1) Rs. 7304 HLY
(2) — " —	(2) Rs. 4,055 QLY
(3) — " —	(3) Rs. 5389 HLY

Bank Deposites/Securities & Invesments

	Name of Bank	City	Amount
1) Fixed Deposites			
2) Savings Bank A/CS	State Bank of India	Bhilai	Rs. 50,000 as on Jan. 2013
3) PPF	State Bank of India	Bhilai	Rs. ~~148~~,000/-
4) GPF	State Bank of India	Bhilai	Rs. 250787.93
5) NSS	—	—	—
6) Others	State Bank of India (STDR)	Bhilai	Rs. 1,07,000/-

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note - the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965

11/01/13

Signature & Date